

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 337/97

x Date of Order : 24.2.99

BETWEEN :

K. Appa Rao

.. Applicant.

AND

1. The Union of India, rep. by  
The Secretary, Ministry of Defence,  
Dept. of Defence Research & Development  
Govt. of India, New Delhi.

2. The Scientific Adviser to the Raksha Mantri  
and the Director General Research & Development  
Defence & Development Organisation,  
(DRD for short), Ministry of Defence, E-Wing,  
Sena Bhavan, New Delhi.

3. The Director,  
Naval Science & Technological Laboratory,  
(NSTL for short), Vigyannagar,  
Visakhapatnam.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr. G. Vidya Sagar

Counsel for the Respondents

.. Mr. B. N. Sharma

— — —

CORAM :

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri R. Rangarajan, Member (Admn.) X

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Mr. G. Vidya Sagar, learned counsel for the applicant  
and Mr. B. N. Sharma, learned standing counsel for the respondents.

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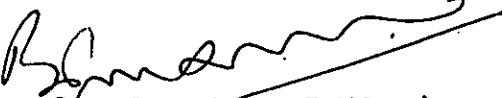
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2. The applicant in this OA was initially appointed as Turner-mate in NSTL, Visakhapatnam from 22.11.74. He was subsequently promoted as Precision Mechanic from 26.2.80 Chargeman-I from 15.9.84, Assistant Foreman from 16.9.85 and promoted as Foreman from 15.9.93. Thereafter he was also promoted as Technical Officer Gr-I but he was reverted in view of the review DPC held on 8.1.96 in pursuance of the direction of the Bangalore Bench of this Tribunal in OA.600/91 filed by R.Anbalagan and others.

3. The contentions raised in the OA and the relief asked for in this OA are the same as the contentions and relief asked for in OA.336/97. Hence this OA is also disposed of with the same directions given in OA.336/97.

4. The OA is disposed of. No costs.

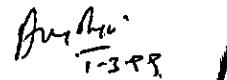
  
( B.S. JAI PARAMESHWAR )  
Member (Judg.)

  
( R. RANGARAJAN )  
Member (Admn.)

24/2/99 Dated : 24th February, 1999

(Dictated in Open Court)

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1-3-99

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1st and 2nd Court.

Copy to :

1. HDHNO

Typed By  
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Checked by  
Approved by

2. HHRP M(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD.

3. HSSJP M(J)

4.D.R. (A)

THE HON'BLE MR. JUSTICE D.H. KASIR:  
VICE - CHAIRMAN

5. SPARE

THE HON'BLE H. RAJENDRA PRASAD  
MEMBER (A)

THE HON'BLE R. RANGARAJAN  
MEMBER (A)

THE HON'BLE MR. B. S. DAI PARAMESHWAR  
MEMBER (J)

DATED:

24/2/99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

1M

STAN. NO.:

337/97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक अधिकार अधिकार  
Central Administrative Tribunal  
प्रेषण / DESPATCH

11 MAR 1999

हैदराबाद न्यायपीठ  
HYDERABAD BENCH